

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI
(APPELLATE JURISDICTION)**

Company Appeal (AT) (CH) (INS) No. 29 of 2021

Under section 61 of the Insolvency & Bankruptcy Code , 2016)

(Arising out of Order dated 29.01.2021 made in IA (IBC)21/KOB/2021 in TIBA/03/KOB/2019

passed by the Hon'ble National Company Law Tribunal, Kochi Bench)

IN THE MATTER OF:

1. Mrs. C.G.Vijayalakshmi
aged 63.
Divyasree, 32-Subhash Nagar,
Edappally- 682024
Ernakulam dist. Kerala.
Email: vijinair48@yahoo.co.in
Ph: 9188031400

..... Appellant

And

1. Shri. Kumar Rajan, Resolution Professional
Hindustan Newsprint Limited,
Unit No.104, First Floor, Sufiya Elite,
18, Cunningham Road,
Near Sigma mall, Bengaluru-560 052.
Ph. 8968555356
E- mail kumar.rajan @rbsa-advisors.com

2. Hindustan Newsprint Limited, (Corporate Debtor)
Newsprint Nagar,
Kottayam, Kerala-686616.
Ph. 048292562 11
E-mail secretarial@hnlonline.com

3. Committee of Creditors of the Corporate Debtor
Through RBL Bank Ltd,
Branch Office, No.105/56
G.N.Street, 6th Floor, T Nagar
Chennai-60001 7.

Ph. 044 49084111

E-mail arun.pn@rb1bank.com

4. Resolution Applicant

Kerala Industrial Infrastructure

Development Corporation (KINFRA)

Sasthamangalam, Thiruvananthapuram-695010.

Ph 0471 2726585

E mail mail@kinfra.ore

..... Respondents

Present:

For the Appellant: Mr. Jinan K. R.

Mr. Philip Mathew, Advocates

**ORDER
(VIRTUAL MODE)**

Heard the Learned Counsel appearing for the Appellant.

2. Let notice be issued to the 'Respondent' returnable by 01.06.2021. Let the requisite together with Process Fee be filed by the 'Appellant's side within three days from today. The 'Appellant' shall provide the Mobile Number(s) and e-mail address of the Respondent. In the event of the Learned counsel for the Appellant providing the aforesaid details, then, the Office of the Registry may issue notice to the Respondent.

3. The 'Office of the Registry' is directed to list the matter on 01.06.2021

***[Justice Venugopal M]
Member (Judicial)***

***[Kanthi Narahari]
Member (Technical)***

15.04.2021

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